

ITEM NO.17

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.699/2016

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With IA No.97480/2022 - APPLICATION FOR PERMISSION, IA No. 107427/2018 - APPROPRIATE ORDERS/DIRECTIONS, IA No.39027/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.73459/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No.8016/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 81287/2018 - CLARIFICATION/DIRECTION, IA No.2029/2020 - CLARIFICATION/DIRECTION, IA No.143394/2021 - CLARIFICATION/DIRECTION, IA No.136819/2017 - CLARIFICATION/DIRECTION, IA No.126476/2021 - CLARIFICATION/DIRECTION, IA No.108743/2021 - CLARIFICATION/DIRECTION, IA No.55244/2022 - CLARIFICATION/DIRECTION, IA No.54637/2017 - CLARIFICATION/DIRECTION, IA No. 54552/2017 - DIRECTIONS, IA No. 97487/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No.149485/2021 - EXEMPTION FROM FILING O.T., IA No.146933/2018 - EXEMPTION FROM FILING O.T., IA No.130543/2018 - EXEMPTION FROM FILING O.T., IA No. 103522/2019 - EXEMPTION FROM FILING O.T., IA No.91514/2022 - EXEMPTION FROM FILING O.T., IA No.55246/2022 - EXEMPTION FROM FILING O.T., IA No.101624/2021 - EXEMPTION FROM FILING O.T., IA No. 107431/2018 - EXEMPTION FROM FILING O.T., IA No. 2083/2019 - INTERVENTION APPLICATION, IA No.81286/2018 - INTERVENTION APPLICATION, IA No.2027/2020 - INTERVENTION APPLICATION, IA No. 127368/2018 - INTERVENTION APPLICATION, IA No.7992/2022 - INTERVENTION/IMPLEADMENT, IA No.58124/2017 - INTERVENTION/IMPLEADMENT, IA No.57812/2017 - INTERVENTION/IMPLEADMENT, IA No.108742/2021 - INTERVENTION/IMPLEADMENT, IA No.127023/2018 - INTERVENTION/IMPLEADMENT, IA No.55243/2022 - INTERVENTION/IMPLEADMENT, IA No.71929/2019 - INTERVENTION/IMPLEADMENT, IA No.127553/2020 - INTERVENTION/IMPLEADMENT, IA No. 2085/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No. 98425/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 72938/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.30542/2018 - STAY

APPLICATION)

Date : 15-11-2022 These matters were called on for hearing today.

CORAM :

**HON'BLE THE CHIEF JUSTICE
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HON'BLE MR. JUSTICE J.B. PARDIWALA**

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**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Petition on 22 November 2022 as the first item on the Board.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar